Annexure-3

Name of the Corporate Debtor: RNM Infra Private Limited ; Date of Commencement of CIRP: 21st January 2020; List of Creditors as on: 3rd March 2020

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any	Amount of	Amount of	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		guarantee	related	% voting share in CoC	contingent claim	mutual dues, that may be set off	claim not admitted	claim under verification	
1	Limited	CIN- L65191KL1931PL C000368	24th February 2020	7,40,37,067	7,40,37,067	Secured	8,15,97,000		party ? No	96.62	-	-	-		a) Amount covered by security interest include value of Office room and Current Assets of CD as per Form-C b) Amount covered by guarantee is as per the deed of gurantee dated 06.09.2019